Name of the Corporate Debtor: RG RESIDENCY PRIVATE LIMITED; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 20-02-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3111461766	1	3111461766	62.07	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	131093887	5	131093887	2.62	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	35	3396109	35	3396109	0.07	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	8	1630745753	8	1630745753	32.53	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	30	21199888	30	21199888	0.42	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	56	114785248	56	114785248	2.29	0	0	0	Annexure 9
Total		135	5012682651	135	5012682651	100.00	0	0	0	